

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. NO. 553 OF 2013

Tuesday, this the 12th day of November, 2013

CORAM:

HON'BLE MR.JUSTICE A.K.BASHEER, JUDICIAL MEMBER
HON'BLE Mr. RUDHRA GANGADHARAN, ADMINISTRATIVE MEMBER

P.S.Gopi
Superintendent of Police (Non IPS)
Residing at Vallaparambil House
Valiyaparambu PO, Kottur
Trichur – 680 013
(Now working as Assistant Director (outdoor)
Kerala Police Academy, Trichur) ... **Applicant**

(By Advocate Mr.K.R.Radhakrishnan Nayar)

versus

1. Union of India represented by
Secretary to Government
Ministry of Home Affairs
New Delhi – 110 001
2. The Union Public Service Commission
represented by its Secretary
Shajahan Road, New Delhi – 110 001
3. The Selection Committee for Selection to
Indian Police Service Constituted under
Regulations of the Indian Police Services
(Appointment by Promotion) Regulation 1955
represented by its Chairman
Union Public Service Commission
New Delhi – 110 001
4. The State of Kerala
represented by its Chief Secretary
Secretariat
Thiruvananthapuram – 695 001
5. The State Police Chief
Police Headquarters
Thiruvananthapuram – 695 001 ... **Respondents**

(By Advocate Mr.Sunil Jacob Jose, SCGSC (R-1)
Advocate Mr.Thomas Mathew Nellimootiul (R2&3)
Advocate Mr.M.Rajeev, GP (R4&5))

W2

: 2 :

The application having been heard on 12.11.2013, the Tribunal on the same day delivered the following:

ORDER

HON'BLE MR.JUSTICE A.K.BASHEER, JUDICIAL MEMBER

When this case is taken up for hearing, learned counsel for applicant seeks permission to withdraw the Original Application with liberty to file a fresh one with necessary and appropriate pleadings.

2. Permission is granted. Original Application is dismissed as withdrawn in the above terms. No costs.

Dated, the 12th November, 2013.

hyd

**RUDHRA GANGADHARAN
ADMINISTRATIVE MEMBER**

VS

umh
**JUSTICE A.K.BASHEER
JUDICIAL MEMBER**